

**PUBLIC ANNOUNCEMENT UNDER REGULATION 3(1) AND 4 READ WITH REGULATION 13 (1)
AND REGULATION 15 (1) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA
(SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011
("REGULATIONS") AS AMENDED**

**FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF
MACRO INTERNATIONAL LIMITED
(FORMERLY KNOWN AS MACRO (INTERNATIONAL) EXPORTS LIMITED)**

Open offer for acquisition of upto 10,33,300 (Ten Lakhs Thirty Three Thousand Three Hundred) ("Offer Shares") Equity Shares of Face Value of ₹10 each of Macro International Limited ("MIL"/"Target Company") representing 26% (Twenty Six Percent) of the Equity Share Capital/Voting Share Capital, from the Public Shareholders (as defined below) of the Target Company by Aceso Research Labs LLP ("Acquirer 1") and Mrs. Shailaja Ravikanti ("Acquirer 2") ("hereinafter collectively referred to as Acquirers")

This Public Announcement ("PA") is being issued by Mark Corporate Advisors Private Limited ("Manager to the Offer") for and on behalf of the Acquirers to the public shareholders of the Target Company pursuant to and in compliance with, amongst others, Regulation 3(1) and 4 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ["SEBI (SAST) Regulations, 2011"/"Regulations"].

For the purposes of this Public Announcement, the following terms shall have the meanings assigned to them below:

"Public Shareholders" shall mean all the public shareholders of the Target Company, excluding the members of the promoter/promoter group of the Target Company, the parties to the Underlying Transaction (as defined below), and any persons deemed to be acting in concert with the parties mentioned above, pursuant to and in compliance with the SEBI (SAST) Regulations, 2011;

1) OFFER DETAILS:

1.1 Offer Size: The Acquirers hereby make this Open Offer ("Offer") to the Public Shareholders of the Target Company to acquire 10,33,300 Equity Shares of face value of ₹10 (Rupees Ten only) each of the Target Company ("Equity Share") representing 26% (Twenty Six Percent) of the Equity Share Capital of the Target Company subject to the terms and conditions mentioned in this Public Announcement ("PA"), Detailed Public Statement ("DPS") that will be published and the Letter of Offer ("LoF") which will be sent to the Equity Shareholders of the Target Company, in accordance with SEBI (SAST) Regulations, 2011.

1.2 Offer Price / Consideration: The offer price of ₹10 (Rupees Ten Only) per Equity Share ("Offer Price") of face value of ₹10 (Rupees Ten only) is in compliance with Regulation 8 of the SEBI (SAST) Regulations, 2011, aggregating to a consideration of ₹1,03,33,000 (One Crore Three Lakhs Thirty Three Thousand only), assuming full acceptance in the Open Offer ("Offer Size").

1.3 Mode of Payment: The Offer Price will be paid in Cash, in accordance with Regulation 9(1)(a) of SEBI (SAST) Regulations, 2011.

1.4 Type of Offer: This Open Offer is a mandatory offer in compliance with Regulation 3(1) and 4 of the SEBI (SAST) Regulations, 2011.

2) TRANSACTION WHICH HAS TRIGGERED THE OPEN OFFER OBLIGATIONS ("UNDERLYING TRANSACTION"):

Details of Underlying Transaction						
Type of Transaction (Direct)	Mode of Transaction (Agreement)	Equity Shares/Voting Rights proposed to be acquired		Total Consideration for Shares/Voting Rights (VR) acquired (₹ in Crores)	Mode of Payment (Cash/ Securities)	Regulations which has Triggered
		Number	% vis a vis total Equity Capital			
Direct Acquisition	Share Purchase Agreement ("SPA")	26,55,091	66.81%	₹2.655 Crores	Cash	3(1) and 4



Details of Underlying Transaction					
Type of Transaction (Direct)	Mode of Transaction (Agreement)	Equity Shares/Voting Rights proposed to be acquired		Total Consideration for Shares/Voting Rights (VR) acquired (₹ in Crores)	Regulations which has Triggered
		Number	% vis a vis total Equity Capital		
	dated March 03, 2022 between the Sellers and Acquirer 1				

3) DETAILS OF THE ACQUIRERS:

Details	Acquirer 1	Acquirer 2	Total
Name of the Acquirers	Aceso Research Labs LLP	Mrs. Shailaja Ravikanti	2
LLPIN	AAX-0730	-	-
PAN	ABVFA0086A	AEXPR4844J	-
Address	The Summit #1A, 3 rd Floor, ECHS Layout, Judicial Colony, RMV 2 nd Stage, Bengaluru-560 094, Karnataka.	H. No. 6-3-712/104, 15/3RT, Panjagutta Colony, Hyderabad-500 082	-
Name(s) of Persons in Control/Promoters of Acquirers where Acquirers are Companies	1) Mrs. Shailaja Ravikanti 2) Mrs. Kranthi Chirala 3) Mr. Musthyala Vanshi Krishna	Not Applicable	-
Name of the Group, if any, to which the Acquirers belongs to	Not Applicable	Not Applicable	-
Pre Transaction Shareholding			
• Number	Nil	Nil	-
• % of Equity Share Capital	Not Applicable	Not Applicable	-
Proposed Shareholding after acquisition of Shares which triggered the Open Offer			
• Number	26,55,091	Nil	26,55,091
• % of Equity Share Capital	66.81%	Not Applicable	66.81%
Any other interest in the TC	Nil	Nil	-

4) DETAILS OF SELLERS/SELLING SHAREHOLDERS:

Sr. No.	Name, PAN & Address	Part of Promoter Group (Yes/No)	Details of Shares/Voting Rights held by the Selling Shareholders			
			Pre Transaction		Post Transaction	
			No of Shares	% vis a vis total Share Capital	No of Shares	% vis a vis total Share Capital
1)	Mr. Sudhir Kumar Parasrampur PAN: AARPP1381J Address: Flat No. 701, D-68 Shyam Dham, Madho Singh Road, Banipark, Jaipur-302 016. Rajasthan.	Yes	2,21,323	5.57%	Nil	N.A
2)	Mrs. Parwati Parasrampur PAN: AARPP1382M Address: Flat No. 701,	Yes	1,33,161	3.35%	Nil	N.A



Sr. No.	Name, PAN & Address	Part of Promoter Group (Yes/No)	Details of Shares/Voting Rights held by the Selling Shareholders			
			Pre Transaction		Post Transaction	
			No of Shares	% vis a vis total Share Capital	No of Shares	% vis a vis total Share Capital
	D-68 Shyam Dham, Madho Singh Road, Banipark, Jaipur-302016. Rajasthan.					
3)	Mr. Shashank Parasrampur <i>PAN: BXRPP4384F</i> <i>Address:</i> Flat No. 701, D-68 Shyam Dham, Madho Singh Road, Banipark, Jaipur-302016. Rajasthan.	Yes	4,20,385	10.58%	Nil	N.A
4)	Amber Mercantiles Limited <i>PAN: AABCA2172R</i> <i>Address:</i> D-1, Moti Lal Atal Road, 1 st Floor, Behind Hotel Neelam, Jaipur-302 001. Rajasthan.	Yes	4,54,822	11.44%	Nil	N.A
5)	Magnanimous Trade & Finance Limited <i>PAN: AABCM7366F</i> <i>Address:</i> D-1, Moti Lal Atal Road, 1 st Floor, Behind Hotel Neelam, Jaipur-302 001. Rajasthan.	Yes	13,48,500	33.93%	Nil	N.A
6)	Beopar Sahayak Private Limited <i>PAN: AAACB5887D</i> <i>Address:</i> Plaza Kalpana, Ground Floor, 24/147, Birhana Road, Kanpur-208 001. Uttar Pradesh.	Yes	76,900	1.94%	Nil	N.A
	Total		26,55,091	66.81%	Nil	N.A

5) DETAILS OF THE TARGET COMPANY:

- 5.1 Name : Macro International Limited (formerly known as Macro (International) Exports Limited)
- 5.2 CIN : L74120UP1993PLC015605
- 5.3 ISIN : INE307N01014
- 5.4 Registered Office : Plaza Kalpana, Ground Floor, 24/147, Birhana Road, Kanpur-208001
- 5.5 Stock Exchange(s) where Listed : BSE Limited, Mumbai ("BSE") with Symbol as 'MACINTR' and Scrip Code as 512600



6) OTHER DETAILS:

- 6.1 The DPS to be issued under the SEBI (SAST) Regulations, 2011 shall be published in newspapers not later than March 10, 2022 (Thursday) (i.e. within five working days of this public announcement), in accordance with Regulation 13(4) of the SEBI (SAST) Regulations, 2011.
- 6.2 The Acquirer 1, its partners and Acquirer 2, accepts full responsibility for the information contained in this PA, and undertake that they are aware of and will comply with the obligations under the SEBI (SAST) Regulations, 2011. The Acquirers confirms that they have adequate financial resources to meet their obligations under the Offer and has made firm financial arrangements for financing the acquisition of the Offer Shares, through verifiable means, in terms of Regulation 25(1) of the SEBI (SAST) Regulations, 2011.
- 6.3 In this PA, any discrepancy in any table between the total and sums of the percentage listed is due to rounding off.
- 6.4 This Offer is not subject to any minimum level of acceptance.
- 6.5 All the information pertaining to the Target Company has been obtained from publicly available sources and confirmations from the Target Company, and the accuracy thereof has not been independently verified by the Manager to the Open Offer.
- 6.6 This PA is not being issued pursuant to a Competing offer in terms of Regulation 20 of the SEBI (SAST) Regulations, 2011.

Issued by the Manager to the Offer:



Mark Corporate Advisors Private Limited
CIN: U67190MH2008PTC181996
SEBI Regn No.: INM000012128
404/1, The Summit Business Bay,
Sant Janabai Road (Service Lane),
Off Western Express Highway,
Vile Parle (East), Mumbai-400 057.
Contact Person: Mr. Manish Gaur
Tel. No.: +91 22 2612 3207/08
E-Mail ID: openoffer@markcorporateadvisors.com
Website: www.markcorporateadvisors.com

For and on behalf of the Acquirers:

For Aceso Research Labs LLP ("Acquirer 1")

Sd/-

Shailaja Ravikanti
Authorised Signatory

Sd/-

Shailaja Ravikanti
("Acquirer 2")

Place : Hyderabad

Date : March 03, 2022

